

5. Facilitate the formation of farmers' co-operatives to directly sell, to organized retailers.
6. Encourage formulation of "private codes of conduct" by organized retail for dealing with small suppliers. These may then be incorporated into enforceable legislation.
7. Simplification of the licensing and permit regime for organized retail and move towards a nationwide uniform licensing regime in the states to facilitate modern retail.
8. Strengthening the Competition Commission's role for enforcing rules against collusion and predatory pricing.
9. Modernization of APMC markets as modelled on the National Dairy Development Board (NDDB) Safal market in Bangalore.

**Follow-up action on the ICRIER Report**

- The ICRIER Report has been forwarded to the State Governments and Secretaries of the Central Government Ministries.

**Comprehensive economic co-operation agreement between India and Singapore**

†1178. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI RAM JETHMALANI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that India and Singapore had entered into Comprehensive Economic-Co-operation Agreement in 2005;

(b) if so, the number of articles from which the customs duty has been abolished till June, 2009 in Singapore and in India in pursuance of the agreement; and

(c) the year wise details of the value of imports and exports from India and Singapore during the period from 2005 to March, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) India-2710 tariff lines; Singapore - all tariff lines.

(c) Details of India's trade with Singapore are as under:

Year	(In US\$ Million)		
	Export	Import	Total Trade
2005-2006	5425.29	3353.77	8779.06
2006-2007	6064.19	5485.26	11549.45
2007-2008	7367.54	8117.64	15485.18
2008-2009 (Apr to Feb)	7273.43	6628.92	13902.35

**Disparity of Salary in Cardamom Research Institute vis-a-vis ICAR and CSIR**

1179. SHRI GIREESH KUMAR SANGHI:

SHRI SANTOSH BAGRODIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

†Original notice of the question was received in Hindi.